

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:27
ANSWERED ON:08.08.2012
VILLAGE EDUCATION COMMITTEES
Rani Killi Krupa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Village Education Committees (VECs) have been constituted all over the country;
- (b) if so, the details thereof including their role in improving rural primary education;
- (c) whether the Government proposes to launch awareness and advocacy campaigns to enhance public participation through VECs; and
- (d) if so, the details thereof and the funds earmarked for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): Village/school level committees had been constituted under Sarva Shiksha Abhiyan (SSA) in all States/UTs. The nomenclature of these committees varied from State to State. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 however, provides for the constitution of School Management Committees (SMC) to monitor the working of the school, preparing the school development plan and monitoring utilization of the grants received for the school.

(c) & (d): The Government has launched a year long, nation-wide campaign, titled Shiksha ka Haq Abhiyan from 11th November, 2011 to disseminate information on the provisions of the Right of Children to Free and Compulsory Education (RTE) Act. As per financial norms under SSA, an allocation of 0.5% of the district outlay is provided for community mobilization.